COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 198 OF 2016

Dated: 5th December, 2017

In the matter of:

Sihor Steel Rerolling Mills Association Appellant(s)

Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

The Bench has not assembled today.

List the matter on <u>05.02.2018.</u>

Vs.

COURT MASTER